NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 91/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES:

M/s. IL & FS India Realty Fund LLC

V/s.

M/s. Pan India Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

<u>Common Order</u> <u>TCP No.90/397-398/NCLT/MB/MAH/2013</u> <u>TCP No.91/397-398/NCLT/MB/MAH/2013</u>

At request of the parties, list this matter for hearing on 28.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)